

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5086
TO BE ANSWERED ON 27TH MARCH, 2018

HIRING OF GODOWNS ON LEASE

5086. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Food Corporation of India (FCI) has made any policy regarding hiring of godowns on lease;
- (b) if so, the details thereof, State-wise including Chhattisgarh and the number of godowns hired on lease during each of the last three years and the current year;
- (c) whether the FCI has refused to hire on lease some godowns which are constructed as per design and specifications fixed by FCI with financial contributions provided by concerned officials on technical basis; and
- (d) if so, the details thereof and the number of such godowns, State-wise?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) and (b): Food Corporation of India (FCI) hires godowns from Central Warehousing Corporation (CWC), State Warehousing Corporations (SWCs) and other Government bodies like Port Authorities. However, FCI also hires private godowns in the following ways:-

- I. Private Warehousing Scheme (PWS):- In case of shortfall in capacity after hiring from CWC/SWCs, godowns are also hired from private parties with preservation/maintenance and security for a period of one year extendable by another one year at the same rates and terms. The godown can be vacated by FCI at any time by giving three months' notice during the extended period only. Selection of private party is made by floating open tender enquiry after ascertaining the suitability of the godowns.

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- II. Private Entrepreneurs Guarantee (PEG) Scheme:- Under this scheme, godowns are constructed for guaranteed hiring through Private Entrepreneurs, CWC, SWCs and other State agencies. Selection of the private entrepreneurs is done on the basis of lowest bid against open tender enquiry. The construction cost is borne by the Investors and FCI pays guaranteed hiring charges for 10 years in case of private parties and 9 years in case of CWC, SWC and other state agencies.

The number of godowns taken on lease during each of the last three years and current year are as given below:

Year	No. of Godowns
2014-15	1238
2015-16	1347
2016-17	1265
2017-18 (upto February, 2018)	1299

The State-wise details, including in Chhattisgarh, regarding number of godowns taken on lease during each of the last three years and current year are at Annexure I, II, III & IV.

(c): No, Madam. All the godowns which have been constructed under PEG Scheme as per the stipulated design/specifications, terms and conditions have been taken over by FCI.

(d): Does not arise.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 5086 DUE FOR ANSWER ON 27.03.2018 IN THE LOK SABHA.

State-wise number of godowns taken on lease by FCI as on March, 2015.

SL. NO.	REGION/U.T.	TYPE OF HIRED GODOWNS						
		STATE GOVT.	CWC	SWC	PEG	PWS 2010	PRIVATE PARTIES	TOTAL HIRED
1	BIHAR	1	11	12	1	0	9	34
2	JHARKHAND	3	2	8	10	0	1	24
3	ODISHA	0	7	25	3	0	0	35
4	WEST BENGAL	0	1	0	0	0	7	8
5	ARUNACHAL	3	0	0	0	0	5	8
6	ASSAM	1	3	4	0	0	11	19
7	MANIPUR	1	0	0	0	0	0	1
8	NAGALAND	0	1	0	0	0	0	1
9	MEGHALAYA, MIZORAM, TRIPURA	3	1	2	0	0	3	9
10	DELHI	0	0	0	0	0	0	0
11	HARYANA	18	18	28	119	0	0	183
12	HIMACHAL PRADESH	8	3	0	2	0	0	13
13	JAMMU AND KASHMIR	2	0	0	4	0	6	12
14	PUNJAB	2	21	99	173	0	12	307
15	RAJASTHAN	0	22	96	13	2	11	144
16	UTTAR PRADESH	12	23	88	20	1	0	144
17	UTTARAKHAND	3	5	5	0	0	0	13
18	ANDHRA PRADESH	0	7	37	6	0	8	58
19	KARNATAKA	1	8	20	4	0	0	33
20	KERALA	0	0	0	1	0	0	1
21	TAMIL NADU	0	13	15	9	0	0	37
22	TELANGANA	0	5	11	3	0	0	19
23	CHHATTISGARH	1	6	17	6	0	1	31
24	GUJARAT	3	13	0	1	0	2	19
25	MADHYA PRADESH	0	4	0	0	0	0	4
26	MAHARASHTRA	0	13	27	36	2	3	81
27	TOTAL	62	187	494	411	5	79	1238

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 5086 DUE FOR ANSWER ON 27.03.2018 IN THE LOK SABHA.

State-wise number of godowns taken on lease by FCI as on March, 2016.

SL. NO.	REGION/U.T.	TYPE OF HIRED GODOWNS						
		STATE GOVT.	CWC	SWC	PEG	PWS 2010	PRIVATE PARTIES	TOTAL HIRED
1	BIHAR	1	10	15	3	1	7	37
2	JHARKHAND	0	2	13	12	0	1	28
3	ODISHA	0	10	24	1	0	0	35
4	WEST BENGAL	0	2	0	0	0	0	2
5	ARUNACHAL	3	0	0	0	0	6	9
6	ASSAM	2	3	4	0	0	5	14
7	MANIPUR	1	1	0	0	0	10	12
8	NAGALAND	0	0	0	0	0	0	0
9	MEGHALAYA, MIZORAM, TRIPURA	3	0	2	0	0	2	7
10	DELHI	0	0	0	0	0	0	0
11	HARYANA	17	16	29	132	0	0	194
12	HIMACHAL PRADESH	6	3	0	2	0	0	11
13	JAMMU AND KASHMIR	2	0	0	5	0	6	13
14	PUNJAB	2	23	179	189	0	12	405
15	RAJASTHAN	1	22	72	13	2	10	120
16	UTTAR PRADESH	5	24	97	52	1	0	179
17	UTTARAKHAND	3	5	6	0	0	0	14
18	ANDHRA PRADESH	0	7	11	6	2	2	28
19	KARNATAKA	0	5	19	7	0	0	31
20	KERALA	0	0	0	1	0	0	1
21	TAMIL NADU	1	12	21	12	0	0	46
22	TELANGANA	0	7	4	5	1	0	17
23	CHHATTISGARH	0	8	23	11	0	1	43
24	GUJARAT	2	11	0	2	0	2	17
25	MADHYA PRADESH	0	1	0	0	0	0	1
26	MAHARASHTRA	0	14	28	37	2	2	83
27	TOTAL	49	186	547	490	9	66	1347

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 5086 DUE FOR ANSWER ON 27.03.2018 IN THE LOK SABHA.

State-wise number of godowns taken on lease by FCI as on March, 2017.

SL. NO.	REGION/U.T.	TYPE OF HIRED GODOWNS						
		STATE GOVT.	CWC	SWC	PEG	PWS 2010	PRIVATE PARTIES	TOTAL HIRED
1	BIHAR	1	9	19	4	1	6	40
2	JHARKHAND	0	2	9	14	0	1	26
3	ODISHA	0	10	23	0	0	0	33
4	WEST BENGAL	0	2	0	0	0	6	8
5	ARUNACHAL	3	0	0	0	0	5	8
6	ASSAM	2	3	4	0	0	10	19
7	MANIPUR	1	0	0	0	0	0	1
8	NAGALAND	0	1	0	0	0	0	1
9	MEGHALAYA, MIZORAM, TRIPURA	4	0	2	0	0	0	6
10	DELHI	0	0	0	0	0	0	0
11	HARYANA	15	11	24	131	0	0	181
12	HIMACHAL PRADESH	6	3	0	3	0	0	12
13	JAMMU AND KASHMIR	1	0	0	7	0	6	14
14	PUNJAB	4	24	200	189	0	8	425
15	RAJASTHAN	0	22	72	13	0	4	111
16	UTTAR PRADESH	0	17	78	52	1	0	148
17	UTTARAKHAND	3	5	6	0	0	0	14
18	ANDHRA PRADESH	0	2	6	4	1	1	14
19	KARNATAKA	0	4	19	7	0	0	30
20	KERALA	0	0	0	1	0	0	1
21	TAMIL NADU	0	11	16	13	0	0	40
22	TELANGANA	1	3	0	4	0	0	8
23	CHHATTISGARH	1	6	21	6	0	0	34
24	GUJARAT	2	10	0	0	0	1	13
25	MADHYA PRADESH	0	2	0	0	0	0	2
26	MAHARASHTRA	0	9	30	34	2	1	76
27	TOTAL	44	156	529	482	5	49	1265

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 5086 DUE FOR ANSWER ON 27.03.2018 IN THE LOK SABHA.

State-wise number of godowns taken on lease by FCI as on February, 2018.

SL. NO.	REGION/U.T.	TYPE OF HIRED GODOWNS						
		STATE GOVT.	CWC	SWC	PEG	PWS 2010	PRIVATE PARTIES	TOTAL HIRED
1	BIHAR	1	10	23	11	1	4	50
2	JHARKHAND	0	2	11	19	0	1	33
3	ODISHA	0	8	22	1	0	0	31
4	WEST BENGAL	1	3	0	0	0	6	10
5	ARUNACHAL	1	0	0	0	0	3	4
6	ASSAM	1	3	4	0	0	11	19
7	MANIPUR	1	0	0	0	0	0	1
8	NAGALAND	0	1	0	0	0	0	1
9	MEGHALAYA, MIZORAM, TRIPURA	2	0	3	0	0	0	5
10	DELHI	0	0	0	0	0	0	0
11	HARYANA	16	18	30	130	0	1	195
12	HIMACHAL PRADESH	6	3	0	3	0	0	12
13	JAMMU AND KASHMIR	1	0	0	14	0	0	15
14	PUNJAB	1	22	211	181	0	10	425
15	RAJASTHAN	0	24	67	14	0	4	109
16	UTTAR PRADESH	2	20	97	61	1	0	181
17	UTTARAKHAND	3	4	5	0	0	0	12
18	ANDHRA PRADESH	0	2	1	6	0	0	9
19	KARNATAKA	0	3	19	12	0	1	35
20	KERALA	0	0	0	1	0	0	1
21	TAMIL NADU	0	12	12	7	0	2	33
22	TELANGANA	0	7	6	6	0	0	19
23	CHHATTISGARH	1	5	11	4	0	0	21
24	GUJARAT	3	8	0	2	0	0	13
25	MADHYA PRADESH	0	2	0	0	0	0	2
26	MAHARASHTRA	0	9	24	27	2	1	63
27	TOTAL	40	166	546	499	4	44	1299
